Delhi Legislative Assembly
MANUAL 8
A statement of Board, Council,
{Section 4(1) (b) (viii)}

01/04/2024 to 31/03/2025

Sl. No.	Name and Address of the Body	Main Functions	Constitution of the body	Date of Constitution	Date up to which valid	Whether meetings open to public	Whether minutes accessible to public	Frequency of meetings	Remarks
1.	**Business Advisory Committee**	The BAC recommends the time that should be allocated for the discussion on the Bills and other Government Business, as the Speaker in consultation with the Leader of the House, refers to the Committee.	It consists of nine members nominated by the Speaker including the Speaker and Deputy Speaker and the speaker is its *ex-officio* Chairman.	04 April 2024	08 February 2025*	No	No	Nil	
2.	**Rules Committee**	The Committee considers matters of procedure and conduct of business in the House and recommends any amendments or additions to these rules that may be deemed necessary.	The Committee consists of nine members including the Speaker and the Deputy Speaker. The Speaker, who is the *ex-officio* Chairman, nominates the rest of the members	04 April 2024	08 February 2025*	No	No	Nil	

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3.	**Committee of Privileges**	The Committee examines notices of privileges and contempt of the House as referred to it by the Speaker.	The Committee consists of nine members including the Deputy Speaker, nominated by the Speaker. The Deputy Speaker is the Chairman of the Committee.	04 April 2024	08 February 2025*	No	No	01	
4.	**Committee on Government Assurances**	The Committee scrutinizes the assurances, promises undertakings etc. given by Ministers on the floor of the House.	The Committee consists of Nine Members of the House nominated by the Speaker. As per convention the Chairman of the Committee is nominated from the Opposition.	04 April 2024	08 February 2025*	No	No	Nil	
5.	**Committee on Petitions**	The petition is to be addressed to the House when it is in session or the Speaker when not in session. The petition can be on any matter of general public interest provided that it is not sub-judice or remedy is available under the law. However, the Speaker, in his discretion may refer any such petitions also to the Committee	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	04	

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6.	**Committee on Delegated Legislation:**	The Committee scrutinizes and reports to the House whether the powers to make regulations, rules, sub-rules, byelaws etc. conferred by the Act or delegated by any other lawful authority are being properly exercised within such delegation and also ensure that such delegation is lawful and not excessive.	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
7.	**Committee on Questions and References**	The Committee examines replies of such questions which have either not been received or are not satisfactory. Besides the Speaker may also refer any other matter concerning the House not included within the jurisdiction of any other Committee.	The Committee consists of nine members including the Deputy Speaker, nominated by the Speaker. The Deputy Speaker is the Chairman of the Committee.	04 April 2024	08 February 2025*	No	No	Nil	
8.	**General Purposes Committee**	The Committee considers proposals and tenders advice to the Speaker on important matters specially relating to improvement in the organization of work in the Assembly and any other matter referred by the House or the Speaker.	The Speaker is the ex-officio Chairman of this Committee and he nominates eight other members.	04 April 2024	08 February 2025*	No	No	01	

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9.	**Committee on Welfare of Scheduled Castes, And Scheduled Tribes**	The Committee reviews the progress and implementation of the welfare programmes and other ameliorative measures as also constitutional safeguards for SC/ST.	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	01	
10.	**Committee on Papers Laid on the Table**	The Committee reports to the House whether the papers laid by the Ministers comply with the provisions of the Act, rules or regulations under which they have been laid and whether there has been any delay.	The Committee consists of nine Members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
11.	**Library Committee**	The Committee considers suggestions for the improvement of the Library and advises upon matters connected with the services provided to the Members of the Library besides any other matter concerning the Library that may be referred to it by the Speaker.	The Speaker is the ex-officio Chairman of this Committee and he nominates eight other members.	04 April 2024	08 February 2025*	No	No	Nil	
12.	**Committee on Private Members Bills and Resolutions**	The Committee examines the nature, legislative competency, urgency and importance of all Private Members' Bills and Resolutions and recommends the time that should be allocated for the discussion of the stage or	The Speaker is the ex-officio Chairman of this Committee and he nominates eight other members to it.	04 April 2024	08 February 2025*	No	No	Nil	

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		stages of each Bill and also indicate in the time table so drawn up the different hours at which the various stages of the Bill in a day shall be completed.							
13.	**Committee on Women and Child Welfare**	The Committee reviews the progress and implementation of the welfare programmes for women and children.	Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
14.	**Committee on Environment**	Examines issues related to Environment in Delhi.	The Committee consists of nine Members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
15.	**Committee on Welfare of Minorities**	The Committee reviews the progress and implementation of the welfare programmes and other ameliorative measures as also constitutional safeguards for SC/ST and OBCs.	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
16.	**Committee on Welfare of OBC**	The Committee reviews the progress and implementation of the welfare programmes and other ameliorative measures as also constitutional safeguards for SC/ST and OBCs.	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
17.	**Committee on Ethics**	The Committee examines the notices related to the behaviour of Members	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	

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18.	**Committee on Salary and other Allowances of Members of Delhi Legislative Assembly**	The committee examines the matters regarding Salary, Allowance, Pension etc. of MLAs of Delhi Legislative Assembly	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
19.	**Committee on Welfare of Students & Youth**	The Committee reviews the progress and implementation of Welfare Programmes for Students and Youth	The Committee consists of nine members nominated by the Speaker.	04 April 2024	08 February 2025*	No	No	Nil	
20.	**Committee on Municipal Corporation of Delhi**	The Committee examines the alleged irregularities and corruption in Municipal Corporations	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
21.	**Committee on Public Accounts**	The Public Accounts Committee (PAC) examines the appropriation accounts of the Capital and the reports of the Comptroller and Auditor General of India thereon, the annual financial accounts of the Capital and such other accounts laid before the House as the Committee may deem fit.	The Committee consists of nine Members who are elected by the House every year from amongst its Members according to the principle of proportional representation by means of single transferable vote.	22 February 2024	08 February 2025*	No	No	Nil	
22.	**Committee on Government Undertakings**	The Committee on Government Undertakings examines the functioning of Government Undertakings.	The Committee consists of nine Members who are elected by the House	22 February 2024	08 February 2025*	No	No	Nil	

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		The objections of the Comptroller and Auditor General as reported to the House are taken up for consideration by the Committee.	every year from amongst its Members according to the principle of proportional representation by means of single transferable vote.						
23.	**Committee on Estimates**	The Committee on Estimates examines from time to time throughout the financial year such Estimates as the Committee deems fit or those specifically referred to it by the House	The Committee consists of nine Members who are elected by the House every year from amongst its Members according to the principle of proportional representation by means of single transferable vote	22 February 2024	08 February 2025*	No	No	02	
24.	**Committee on issues related to Unauthorized Colonies**	The Committee reviews the progress & implementation of Projects in unauthorized colonies. to examine & report upon representations received on matters related to unauthorized colonies	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
25.	**Department Related Standing Committee (DRSC) on Administrative Matters**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider annual reports & policy documents, to take up concerned public matters for	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	

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		scrutiny, inquiry, investigation & make reports thereon.							
26.	**DRSC on Education**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider annual reports & policy documents, to take up concerned public matters for scrutiny, inquiry, investigation & make reports thereon.	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
27.	**DRSC on Welfare**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider annual reports & policy documents, to take up concerned public matters for scrutiny, inquiry, investigation & make reports thereon.	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
28.	**DRSC on Health**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider annual reports & policy documents, to take up concerned public matters for scrutiny, inquiry, investigation & make reports thereon.	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	

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29.	**DRSC on Development**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider annual reports & policy documents, to take up concerned public matters for scrutiny, inquiry, investigation & make reports thereon.	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	02	
30.	**DRSC on Public Utilities and Civic Amenities**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider annual reports & policy documents, to take up concerned public matters for scrutiny, inquiry, investigation & make reports thereon.	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
31.	**DRSC on Finance & Transport**	To examine & report measures/reforms consistent with the policy approved by the Assembly, to consider r annual reports & policy documents, to take up concerned public matters for scrutiny, inquiry, investigation & make reports thereon.	The Committee consists of nine Members nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	

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32.	**Committee on violation of protocol norms and contemptuous behaviour by government officers with MLAs**	To examine complaints referred to the Committee by Speaker relating to violation of protocol norms, instructions & guidelines issued by Govt. regarding official dealings with MLAs and discourteous behaviour by Govt. Servants with MLAs	The Committee consists of nine Members Nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	
33.	**Committee on Peace & Harmony**	To Identify and act against the factors that disturb communal peace and harmony and to work towards restoring, promoting, maintaining and furthering communal peace and harmony	The Committee consists of nine Members Nominated by the Speaker	04 April 2024	08 February 2025*	No	No	Nil	

* Date of Dissolution of Seventh Legislative Assembly

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